

CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi

Petition No. 839/TT/2025

Subject : Petition for truing-up of the transmission tariff for the 2019-24 tariff period and determination of the transmission tariff for the 2024-29 tariff period for the Combined Asset under “Sub-station works associated with Hyderabad (Maheshwaram) Pooling Station” in the Southern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Tamil Nadu Generation and Distribution Corporation Limited (TANGEDCO) and 15 Others.

Date of Hearing : **17.2.2026**

Coram : Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Shri S. Vallinayagam, Advocate, TANGEDCO
Shri Angaru Naresh Kumar, PGCIL
Shri Ashish Agrawal, PGCIL
Ms. Kirti, PGCIL
Shri Vishal Sagar, PGCIL

Record of Proceedings

The matter was heard through a virtual hearing.

2. The Petitioner’s representative submitted that the aforesaid Petition has been filed for the truing up of the transmission tariff for the 2019-24 tariff period and determination of the transmission tariff for the 2024-29 tariff period. He requested for time to file the additional information regarding the latest development taken place on account of reconductoring of the SCADA System (for upgradation) at Maheshwaram Sub-station.

3. After the hearing, the Commission directed the Petitioner to file the amended Petition on an affidavit, within four (4) weeks, on the development taken place during the reconductoring of the SCADA system (for upgradation) at Maheshwaram Sub-station and the corresponding de-capitalization.

4. The Commission further directed the Respondent(s), to file their respective replies/written statement, if any, within two weeks with a copy to the Petitioner, who may file its rejoinder, if any, within two (2) weeks, thereafter.



5. The matter will be listed for hearing on **16.4.2026**.

By order of the Commission

**sd/-
(T. D. Pant)
Joint Chief (Law)**

